Annexure-7

Name of the corporate debtor: Coastal Energen Pvt Ltd; Date of commencement of CIRP: 4th February, 2022; List of creditors as on: 9th January, 2023

List of operational creditors (Government dues)

(Amount in ₹)

SI. No.	Details of Claimant		Details of claim received		Details of claim admitted							Amount of any			
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	Deputy Commissioner of Income Tax, Central Circle - 1(1), Chennai	Chennai	15-Feb-22	55,359,965.00	-	Income Tax	1	-	No	-	55,359,965.00	,	-	-	
	Southern Regional Power Committee, Government Of India, MoP, CEA, 29, Race Course Cross Road, Bangalore - 560009	Government of India	21-Feb-22	1,213,832.00	1,213,832.00	Reimbursement of annual expenditure of SRPC Secretariat	-	-	No	-	-	1	-	-	
	Southern Regional Power Committee, Government Of India, MoP, CEA, 29, Race Course Cross Road, Bangalore - 560009	Government of India	21-Feb-22	275,000.00	275,000.00	Annual subscription	1	-	No	-	-	1	1	-	
4	Grid Controller Of India Ltd (Erstwhile Power System Operation Corporation Ltd.), Southern Regional Load Dispatch Centre	Government of India	21-Feb-22	15,358,694.00	15,168,087.00	SRLDC Fees and Charges and Deviation Charges	-	-	No	-	-	-	190,607.00	-	
	Power Grid Corporation Of India Limited, Southern Region Transmission System - II	Government of India	03-Mar-22	2,032,550.00	754,838.00	Operations and maintainance	-	-	No	-	-	-	-		Not admitted amount includes TDS of Rs. 13,014/- which has been provisioned in the books of the Corporate Debtor.
6	Employees' State Insurance Corporation	Government of India	21-Mar-22	156,860.00	131,176.00	Contribution, Interest & Damages to ESIC	1	-	No	-	-	-	-		
7	Employees Provident Fund Organisation, Regional Office, Chennai 600014	Government of India	01-Apr-22	996.00	996.00	Short remittance	-	-	No	-	-	-	-		
8	The Additional Director General, Directorate General of GST Intelligence, Coimbatore Zonal Unit, Coimbatore	Government of India	19-Apr-22	1,112,473,585.00	-	Service tax payable on capacity charges and late payment surcharges for the period from	-	-	No	-	1,112,473,585.00	-	-		
9	Central Transmission Utility of India Ltd.	Government of India	29-Apr-22	622,238,909.00	65,938,909.00	Transmission and relinquishment charges	1	-	No	-	556,300,000.00	1	i		
10	Employees Provident Fund Organisation, Regional Office, Chennai 600014	Government of India	12-May-22	20,008.00	20,008.00	Penal damages and interest under section 14B and 7Q	-	-	No	-	-	-	-		
11	N. Pandiyaraj, I.R.S Deputy Commissioner Of Customs, Arrears Recovery Cell, Custom House, New Harbour Estate, Thoothukudi		06-Sep-22	117,923,007.00	-	Custom Duty, Fine & Penalty	-	-	No	-	-	-	117,923,007.00		
	Total			1,927,053,406.00	83,502,846.00		-	-		-	1,724,133,550.00	-	118,113,614.00	-	